

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.453/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company		Sethia Agrotech Limited	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manjiv Shuteria, Adv. Petitioner

N. GURUMURTHY, B.A

Petitioner

Ans
Gurumurthy
14/11/17
Order
14/11

M. C. MAROTI, B.A

Rel'lian

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)